

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Selection/Appointment for the post of Librarian Level-6 (35400-112400), Librarian Level-4 (25500-81100) and Library Assistant Level-2 (19900-63200) pursuant to Advertisement Notice No. 02 of 2024/RR/RC dated 09-05-2024 read with Corrigendum dated 29-07-2024 in the High Court of Jammu & Kashmir and Ladakh.

ORDER

No. 290 of 2025/RG/NG-444(I) Dated: 01-03-2025

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as **Librarian in pay Level-6 (35400-112400)**, **Librarian in pay Level-4 (25500-81100)** and **Library Assistant in pay Level-2 (19900-63200)** in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
Librarian Level-6 (35400-112400)			
1.	500207	Ms. Nadia Javeed D/o Shri Javeed Ahmad Malik R/o Village Hayan, Tehsil Trehgam, District Kupwara	OM
2.	500105	Ashwani Kumar S/o Shri Bana Ram R/O Village Dub Karam Din, P/O Kana Chak, Tehsil Marh, District Jammu	SC
Librarian in pay Level-4 (25500-81100)			
1.	600077	Ms. Richa Sharma D/o Shri Yash Paul Sharma R/o Village Panjtilla, Tehsil Samba, District Samba.	OM
2.	600047	Ms. Disha Arti D/o Shri Pritam Chand R/o Badheri, Tehsil Samba, District Samba	SC
Library Assistant Level-2 (19900-63200)			
1.	700512	Umer Mohi Ud Din Dar S/o Gh. Mohi Ud Din Dar R/o Village Beerwah, District Budgam	OM
2.	700205	Ms. Priya D/o Shri Janak Raj R/o Ward No. 01, Malik Pur, Miran Sahib, District Jammu	SC

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.

- c) *The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.*

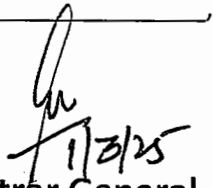
By order.


(Shahzad Azeem)
Registrar General

No: ~~10286~~-10306 of 2025/RG/NG Dated 01-03-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Recruitment/Management, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Jammu
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
11. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
12. S/Shri _____
Librarian/Library Assistant, for information and compliance.
13. Order Book


Registrar General